

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 55

IA 2405/2020 IA 2992/2021 IN C.P.(IB)31/MB/2017

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES: **Gupta Coal India Pvt Ltd.**

Appearance (via video-conference):

For the Applicant : CS PRASHANT THAKRE

Section 44(2), 60(5) 10 Of the IBC, 2016

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 15.11.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)